## HIGH COURT OF ANDHRA PRADESH AT AMARAVATHI ABSTRACT

SENIOR CIVIL JUDGES - Transfers and Postings of Senior Civil Judges - ORDERS - ISSUED.

## ROC.NO.676/2020-B.SPL

NOTIFICATION NO.611-B.SPL

DATED:29.12.2020

The High Court made the following Transfer and Posting of Senior Civil Judge.

I

Sri M.V.S.Prabhakar, Addl. Senior Civil Judge, Chittoor, is transferred and posted as Senior Civil Judge, Amalapuram, East Godavari District (post kept vacant).

- i) Sri M.V.S.Prabhakr, will handover charge of his post to the Prl. Senior Civil Judge, Chittoor on or before 05.01.2021 and proceed to his new station. He shall take charge of his post from Senior Civil Judge, Kothapeta on or before 12.01.2021.
- ii) The Prl. Senior Civil Judge, Chittoor, will be in full additional charge of the post of Addl. Senior Civil Judge, Chittoor, until further orders.

II

The request of Smt. N.Saraswathi, Prl. Senior Civil Judge, Rajampet, Kadapa District is deferred for the present due to non-availability of vacancies as requested.

NOTE: 1. Sri M.V.S.Prabhakar, is not entitled to draw transfer grant/disturbance allowance, transfer T.A and other consequential benefits.

2. The Order placed in the High Court's Website http://hc.ap.nic.in and the downloaded copy from the web site is valid for relieving and joining duty.

REGISTRAR (RECRUITMENT)
FAC REGISTRAR (VIGILANCE)

To

- 1. The officer concerned.
- 2. The Prl. Secretary to Hon'ble the **Chief Justice** and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
- 3. The Registrar General and Other Registrars, High Court of Andhra Pradesh.

- 4. The Registrar (I.T-cum-Central Project Coordinator, High Court of Andhra Pradesh. (with a request to direct the concerned to upload the proceedings in the High Court's Website)
- 5. The Secretary to Government, Law (L.A & J SC.F), Department, Government of Andhra Pradesh, Amaravathi at Velagapudi, Guntur District.
- 6. The Member Secretary, Andhra Pradesh State Legal Services Authority, Amaravathi, Guntur District.
- 7. The Prl. District and Sessions Judge, Chittoor and East Godavari at Rajamahendravaram.
- 8. The I Addl. District and Sessions Judge, Chittoor and East Godavari at Rajamahendravaram.
- 9. The Addl. Senior Civil Judge, Chittoor.
- 10. The Prl. Senior Civil Judge, Chittoor.
- 11. The Senior Civil Judge, Amalapuram, East Godavari District
- 12. The Senior Civil Jude, Kothapeta, East Godavari District.
- 13. The District Treasury Officer, Chittoor and Kakinada.
- 14. The Sub-Treasury Officer, Amalapuram, East Godavari District.

## 15. THE SECTION OFFICERS:-

(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section, High Court of Andhra Pradesh, Amaravati.